रजिस्ट्री सं. डी.एल.- 33004/99

REGD. No. D. L.-33004/99



सी.जी.-डी.एल.-अ.-15042023-245190 CG-DL-E-15042023-245190

असाधारण EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i) PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

सं. 231]

No. 231]

नई दिल्ली, शनिवार, अप्रैल 15, 2023/चैत्र 25, 1945

NEW DELHI, SATURDAY, APRIL 15, 2023/CHAITRA 25, 1945

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 11th April, 2023

G.S.R. 292(E).—In exercise of the powers conferred by clause(2) of the Article 146 of the Constitution of India, Hon'ble the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961 regarding change of nomenclature/ designation of the posts of Jamadar (Farash) and Jamadar (Safaiwala) mentioned at Category Nos.56 & 57 in the Schedule attached to the said Rules : -

1. The following be substituted in Column No.2 relating to Designation of the post mentioned against category Nos.56 & 57 [Jamadar (Farash) & Jamadar (Safaiwala)] of the Schedule attached to the said Rules :----

Designation of the Post	
(2)	
Supervisor (R)	
Supervisor (C)	

* R will stand for 'Room' and

C for 'Cleaning' services.

[No. F. 34/2023-SCA(I)]

By Order,

RAKESH KUMAR, Registrar (Admn.I)

2468 GI/2023